

Declaration or Assets and Liabilities

Year.....2021.....

I, Bipin Bihari Singh son/daughter/wife of Late Rampyare Singh
aged.....43 (Approx) Years, belonging to Group C
service and presently working as Assistant Sub Marshal, Bihar Legislative Assembly,
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) Abha Kumari | Dependant-1 Riya Singh | Dependant-2 Richa Singh | Dependant-3 |
|---------|---|---|--|---------------------------|----------------------------|-------------|
| (i) | Cash | Rs.- 6000/- | Rs.- 2000/- | Nil | Nil | Nil |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Rs.- 11,600/- as on 12th February, 2021 in S.B.I., Bihar Vidhan Mandal. | Nil | Nil | Nil | Nil |
| (iii) | Bonds, Debentures and shares in Companies | Nil | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Nil | LIC of Rs.1,00,000/- Yearly Premium of Rs. 4540/- | Nil | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | Hero Honda Splender Plus bearing Reg. No.- BR01X9562 of Year 2005 | Nil | Nil | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | Gold 20 gm (Approx) of Rs.-1,01,000/- (Approx) | Gold-100 gm (Approx) of Rs.-4,50,000/- (Approx) Silver- 500gm (Approx) of Rs.-35,500/- (Approx) | Nil | Nil | Nil |
| (vii) | Other assets, such as values of claims / interests | Nil | Nil | Nil | Nil | Nil |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

बिपिन बिहारी सिंह
12/02/2021

उत्प्रेषण (एचएच)

3
15/2/21

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15-2-21

2/63
17/02/21

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|--|---|---|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | ABHA KUMAR | RIYA SINGH | RICHA SINGH | Nil |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | 8.28 dismil (Joint with Spouse) Khata No.- 676 Khesra No.- 740/741 Mauza- Sabaur Dist- Bhagalpur of Rs. 49,75000/- (Approx) | (1) 4.97 dismil Khata No.- 37 Khesra No.- 246 Mauza- Sabaur Dist- Bhagalpur of Rs. 29,85000/- (Approx) (2) 1.87 dismil Khata No.- 112 Khesra No.- 619 Mauza- Betaura Dist- Patna of Rs. 5,16000/- (Approx) | Nil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (v) | Other (such as interest in property) | Share in Ancestral Property as per HUF (Till date share is not defined) | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 12-02-2021 |
|---------|---|---|-------------------------------------|
| (a) | (i) Loans from Banks | Rs.- 70,000/- S.B.I., Bihar Vidhan Mandal, Patna | Rs.- 12400/- |
| | (ii) Loans from financial institutions | Nil | Nil |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil |

विपिन बिहारी सिंह
12/02/2021

| | | | |
|-----|---|---|-----|
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil Assessment Year 2020-21 PAN No.- CMJPS6046K | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

C Personal Detail

GPF/CPF/PRAN No.

:-

GPF No - PTS/BLA-1079

Gender

:-

M

(M/F)

Date of Birth

:-

0

5

0

3

1

9

7

7

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

Assistant Sub Marshal

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: बिपिन बिहारी सिंह

Name of Employee: **Bipin Bihari Singh**

Place: **Patna**

Designation: **Assistant Sub Marshal**

Date: **12/02/2021**

Department: **Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.